NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

59. CA 209/2013 In TCP 48/2013

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2022

NAME OF THE PARTIES: - Mr Hanif Gulamali Somji & Ors
V/s
Nasik Trading Pvt. Ltd.

APPEARANCE :

FOR THE PETITIONER **:** Adv. Naserali Rizvi

FOR THE RESPONDENT **:** CS. Mahesh Athavale

Section: 397-398 of the Companies Act, 1956

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **16.11.2022** for hearing.

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**
29.08.2022
Sushil